GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1529 TO BE ANSWERED ON 11.02.2020

RURAL HOUSING SCHEMES

1529. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the criteria fixed by the Government for allotment of low-cost houses to beneficiaries under various rural housing schemes; and
- (b) the number of houses allotted to beneficiaries under low cost rural housing schemes during each of the last five years and the current year?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) and (b): To achieve the objective of "Housing for All" by year 2022 in rural areas, the erstwhile rural housing scheme, Indira Awaas Yojana (IAY) has been completely restructured into Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) w.e.f. 1st April, 2016.

Under PMAY-G, beneficiaries are identified from Socio Economic Caste Census (SECC), 2011 data, based on housing deprivation parameters, exclusion criteria prescribed and after due verification by Gram Sabha and following Appellate process. Accordingly, Gram Panchayat-wise Permanent Wait List (PWL) of beneficiaries has been prepared.

As on 05.02.2020, the total number of houses sanctioned during 2014-15 to 2019-20 under the rural housing schemes of the Ministry is as follows:

Year	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	Total
Houses sanctioned	23,75,626	21,96,548	41,47,353	31,41,242	25,09,656	41,11,123	1,84,81,548